

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 3177/2015

STATE BANK OF INDIA

Petitioner(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.
(with office report)

Respondent(s)

Date : 31/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Ravi Chandra Ganesh, Adv.
 Mr. Sanjay Kapur, Adv.

For Respondent(s) Mr. Aviral Shukla, Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Parmanand Gaur, Adv.

Ms. Atishree Sood, Adv.
Ms. B. Vijayalakshmi Menon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 have failed to file the counter affidavit within the period stipulated under the rules. Service of notice is complete on the respondent No.4 but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

(M V RAMESH)
Registrar